

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**DFR NO. 1771 OF 2019 &
IA NOS. 790 & 791 OF 2019**

Dated : 12th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

The Southern India Mills Association **Appellant(s)**
Versus
Tamil Nadu Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Guru Krishna Kumar, Sr. Adv.
Mr. S. Vallinayagam for R-2

ORDER

List the matter on **19.09.2019**. Interim order, if any, shall continue till
next date of hearing.

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson